

In The Central Administrative Tribunal
Calcutta Bench

MA 186 of 2002
CPC 146 of 2000
OA 655 of 1997

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Ashima Rani Mukherjee

- VS -

Eastern Railway

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

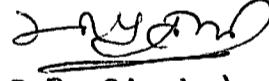
Date of Order : 02-05-2002

ORDER

MR. B.P. SINGH, AM

This MA has been filed for preponment of the date which has already been fixed for orders on 30-5-2002. To-day is 2nd May, 2002. Therefore, there is no justification to prepon the date. So CPC will be heard on 30-5-2002. MA stands disposed of.


(M.L. Chauhan)
Member (J)


(B.P. Singh)
Member (A)

DKN